## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/304/ (IB)/2017

NAME OF THE PETITIONER(S)

: SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. Amnachalam Petitiones Adular

## **ORDER**

Counsel representing both the parties are present and stated that there is a chance of settlement between the parties. They prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc